

**Shri Jaipal Singh:** May I know whether there are any instances of smuggling being done by aircraft? If the answer is in the affirmative, what are the names of the airlines involved?

**Shri A. C. Guha:** It is often smuggled by aircraft, particularly in Bombay and Calcutta, but it is not possible for me to give the names of the airlines. I have not got that information.

**Shri V. P. Nayar:** In yesterday's *Times of India* it was reported that 69,000 tolas of gold worth Rs. 63 crores have been smuggled in India. May I know whether it is a fact?

**Shri A. C. Guha:** I have no such information at present with me.

**The Deputy Minister of Finance (Shri M. C. Shaji):** Rs. 63 crores is practically a wrong figure. 69,000 tolas means about Rs. 63 lakhs or so.

#### ESTABLISHMENT OF BRANCHES OF RESERVE BANK

\*1284. **Shri L. N. Mishra:** (a) Will the Minister of Finance be pleased to state whether there is some proposal that Reserve Bank should establish its branches on a wider basis?

(b) If so, what is the number of branches to be opened together with the names of the places?

**The Deputy Minister of Finance (Shri A. C. Guha):** (a) Yes, Sir.

(b) The Bank's immediate programme is to open a branch each at Bangalore, Nagpur and Patna.

**Shri L. N. Mishra:** May I know when the Patna branch is likely to start functioning?

**Shri A. C. Guha:** The difficulty is, in most cases the Bank has to construct its own building for opening a new branch. Land is going to be acquired in Patna in consultation with the State Government.

**Shri L. N. Mishra:** May I know the policy behind the opening of these branches?

**Shri A. C. Guha:** The Rural Banking Enquiry Committee makes a recommendation that the Reserve Bank should open more branches so that they may facilitate the rural trading system and the Reserve Bank is undertaking a scheme to open more branches. At present it is going to open these three branches.

**Shri T. S. A. Chettiar:** Is there any legal bar for the Reserve Bank opening any branches outside capitals of State Governments?

**Shri A. C. Guha:** I do not think there is any such legal bar.

**Shri A. M. Thomas:** The provisions of the Indian Banking Companies Act such as the necessity to keep a certain percentage of deposits as reserve in cash or in the branches of the Reserve Bank or the Imperial Bank have now been applied to Part B States. May I know whether the Government is aware of the difficulties experienced by small banks with branches in semi-urban areas to deposit their money in the Reserve Bank whose branches are not distributed all over the country?

**Shri A. C. Guha:** I have no information. I would like to have notice.

**Shri L. N. Mishra:** If the idea is to utilise the resources of the Reserve Bank for credit facilities in rural areas then in what way are these facilities to be provided?

**Shri A. C. Guha:** I do not think there is any such immediate programme but I can only say that the recommendations of the Rural Banking Enquiry Committee provide for more branches.

#### INDIAN CURRENCY

\*1285. **Shri Lakshman Singh Charak:** Will the Minister of Finance be pleased to state in how many parts of the country Indian Currency is not in circulation?

**The Deputy Minister of Finance (Shri A. C. Guha):** Indian Currency is at present circulating as legal tender throughout the Union of India.

**Shri P. T. Chacko:** May I know whether the Government are aware that since the withdrawal of Travancore coins, there is great scarcity for Indian coins in that area?

**Shri A. C. Guha:** We have no such information.

#### GRANTS TO PANJAB UNIVERSITY

\*1288. **Prof. D. C. Sharma:** (a) Will the Minister of Education be pleased to state what amount, if any, the Government of India have granted to the Panjab University during the year 1952-53?

(b) Do Government propose to allocate more amount during the year 1953-54?

(c) If so, what is that amount?

**The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya):** (a) A grant totalling Rs. 3 lakhs has been made to the Panjab University during the year 1952-53 for Scientific and Technical Education under the Five Year Plan. A sum of Rs. 2 lakhs has also been advanced to the Panjab Government for assistance in rehabilitation and replenishment of libraries and laboratories of the Panjab University subject to the approval of specific schemes and also subject to the State Government sharing a portion of the expenditure.

(b) and (c). The matter is under consideration.

**Prof. D. C. Sharma:** May I know if there is any attempt to open a department of Geology in the Panjab University?

**Shri K. D. Malaviya:** I do not know.

**Mr. Speaker:** It is a matter of detail. The University knows best all these details.

**Shri Radha Raman:** May I know whether this grant is made for any specific purpose?

**Shri K. D. Malaviya:** Which does the hon. Member refer to? There are two separate grants.

**Shri Radha Raman:** The grant to the Panjab University.

**Shri K. D. Malaviya:** There are two grants made separately. The three lakh grant is under the Five Year Plan for scientific and technological education; the two lakh grant is for general purposes on certain conditions which have to be fulfilled by the Panjab University before they get it.

**Shri Matthen:** On what principle or on whose recommendation are grants made?

ملسٹر آف ایجوکیشن ایلڈ نمبرل

رسورسز ایلڈ سائنٹیفک رسرچ (مولانا

آزاد): اس کا گورنمنٹ آف انڈیا

خود فہمہ کرتی ہے۔

[**The Minister of Education and Natural Resources and Scientific Research (Maulana Azad):** The Government of India themselves decide this issue.]

**Shri Matthen:** I do not understand.

**Mr. Speaker:** Order, order.

**Shri K. D. Malaviya:** The Government of India take the decision.

**Prof. D. C. Sharma:** The Panjab University being a displaced University, it does not possess much resources of its own. May I know if any special grant is going to be given to this University in order to have its buildings constructed at Chandigarh, etc.?

مولانا آزاد: گورنمنٹ آف انڈیا

اس پوزیشن میں نہیں ہے کہ کوئی

قطعہ وعدہ کرے۔ لیکن پنجاب

یونیورسٹی کی جو مشکلات ہیں وہ

گورنمنٹ کے سامنے ہیں اور پوری

ہمدردی کے ساتھ اس پر غور کیا جا

رہا ہے۔

[**Maulana Azad:** I am not in a position to give any categorical answer. The difficulties facing the Panjab University, however, are receiving a very sympathetic consideration.]

MERGING OF AMRELI WITH SAURASHTRA

\*1290. **Sardar A. S. Saigal:** (a) Will the Minister of States be pleased to refer to the answer to Unstarred Question No. 611 on the 18th March 1953 and state whether Government propose to consider the view points raised by the deputation referred to therein?

(b) Has the Government of Bombay agreed to the suggestion and have they intimated their view point to Government?

**The Minister of Home Affairs and States (Dr. Katju):** (a) and (b). No deputation waited either on the Prime Minister or the Minister for States regarding the merger of Amreli with Saurashtra. The representations received from the Praja Socialist Party on the subject were duly considered by the Government. As there does not appear to be any widespread demand in favour of the merger the Government of India do not consider it necessary to take any initiative in the matter. Since January 1950 no reference has been received in the matter from the Government of Bombay.